

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.1273 of 2014

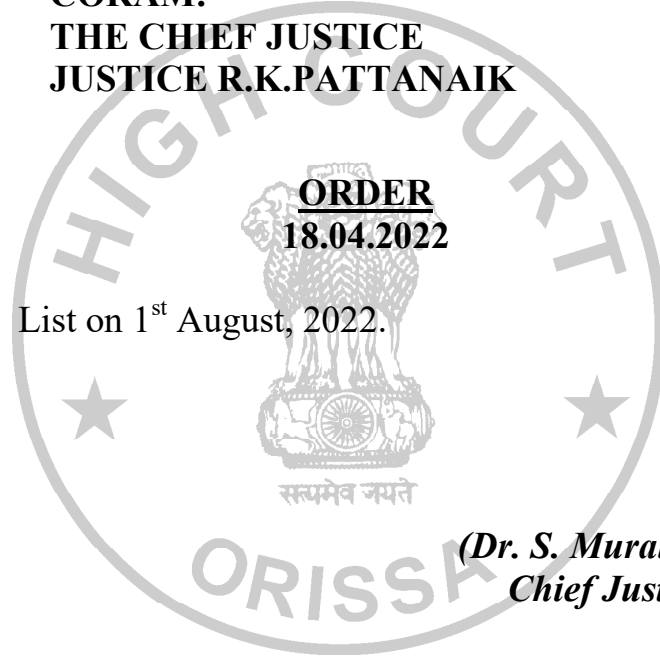
Registrar(Judicial) Suo Motu **Petitioner**
Mr. Gautam Mishra,
Senior Advocate(Amicus Curiae)
-versus-
State of Odisha & others **Opp. Parties**
Mr.M.K.Khuntia, AGA

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K.PATTANAİK

Order No.

44.

List on 1st August, 2022.



(Dr. S. Muralidhar)
Chief Justice

(R.K.Pattanaik)
Judge